

**IN THE INCOME TAX APPELLATE TRIBUNAL
VISAKHAPATNAM BENCH, VISAKHAPATNAM**
(Through web-based video conferencing platform)

**BEFORE SHRI V. DURGA RAO, HON'BLE JUDICIAL MEMBER &
SHRI D.S. SUNDER SINGH, HON'BLE ACCOUNTANT MEMBER**

**I.T.A. Nos. 135 & 136/VIZ/2020
(Asst. Years : 2011-12)**

ITO, Ward-1(4),
Visakhapatnam.

vs.

Sri Ravi Venkateswarlu,
D.No. 48-3-6, Keethi
Enclave, Sree Nagar,
Visakhapatnam.

(Appellant)

PAN No. AEFPR 1810 L
(Respondent)

Assessee by : Shri G.V.N. Hari, Advocate.
Department By : Shri D.K. Sonawal, CIT DR

Date of hearing : 22/09/2020.

Date of pronouncement : 23/11/2020.

ORDER

PER V. DURGA RAO, JUDICIAL MEMBER

These appeals by the Revenue are directed against the order of Commissioner of Income Tax (Appeals)-1, Visakhapatnam, dated 25/10/2019 for the Assessment Year 2011-12.

2. These two appeals originally filed by the department. The Registry has noticed that there are some defects and accordingly defect notice was issued to rectify the defects. Subsequently, the revenue has filed again complete list of documents complaining with the defect notice given by the Registry. The Registry after

receiving the papers from the department again separate appeal numbers have been allotted. When these appeals are taken up for hearing, the Revenue has brought to our notice that these appeals are numbered twice by the Registry and submitted that no adjudication is required and also submitted that these appeals may be treated as withdrawn. No objection from the other side.

3. In view of the statement given by the Id.DR, these appeals are dismissed as withdrawn.

4. In the result, both the appeals filed by the Revenue are dismissed as withdrawn.

Order Pronounced in open Court on this 23rd day of Nov., 2020.

Sd/-
(D.S. SUNDER SINGH)
Accountant Member

sd/-
(V. DURGA RAO)
Judicial Member

Dated:23rd November, 2020.

vr/-

Copy to:

- 1. The Assessee - Sri Ravi Venkateswarlu, D.No. 48-3-6, Keethi Enclave, Sree Nagar, Visakhapatnam.*
- 2. The Revenue - ITO, Ward-1(4), Visakhapatnam.*
- 3. The Pr.CIT-1, Visakhapatnam.*
- 4. The CIT(A)-1, Visakhapatnam.*
- 5. The D.R., Visakhapatnam.*
- 6. Guard file.*

By order

(VUKKEM RAMBABU)
Sr. Private Secretary,
ITAT, Visakhapatnam.